

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17
IA 1236/2020
In
C.P.(IB)3714/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: **JM FINANCIAL ASSET**
RECONSTRUCTION COMPANY LTD.
V/s
TURNING POINT ESTATE PVT. LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA 1236/2020

1. Mr. Rohit Gupta a/w Mr. Kunal Kanungo & Mr. Atishay Jain, Ld. Counsel for the Applicant/Liquidator present. Mr. Nakul Jain a/w Ms. Prachi Badani Ld. Counsel for Respondent No.2 present. Mr. Paricheda Zaiwala, Ld. Counsel for Respondent 3 & 4 present. Mr. Parikshit Pania, Ld. Counsel for R1 present. Mr. Rohan Agrawala, Ld. Counsel for R5 present.
2. Heard the Ld. Counsel for the parties at length and perused the records.
3. Reserved for orders.
4. Parties may file written synopsis in not more than three pages within three days.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)